

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO. 3062 OF 2006

JYOTI KUMAR MALVIYA

Appellant(s)

VERSUS

INDIAN FARMERS FER. CO-OP. LTD. & ORS.

Respondent(s)

J U D G M E N T

KURIAN, J.

- 1) Heard the learned Senior Counsel appearing for the parties at considerable length. We direct the appellant to appear before the Director (HR) of the Respondent No.1-Society and submit his claim, who will verify and process the same in accordance with law and release the permissible benefits, if any, to the appellant within a period of two months from today.
- 2) We make it clear that any decision taken at an earlier point of time shall not stand in the way of the Director (HR), who will consider the claim of the appellant afresh as per this order.
- 3) In that view of the matter, we leave open the question of law and dispose of the appeal.

..... J.
(KURIAN JOSEPH)

..... J.
(MOHAN M. SHANTANAGODAR)

..... J.
(NAVIN SINHA)

New Delhi;
April, 19, 2018.

ITEM NO.103

COURT NO.5
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION III-A

Civil Appeal No(s). 3062/2006

JYOTI KUMAR MALVIYA

Appellant(s)

VERSUS

INDIAN FARMERS FER. CO-OP. LTD.

Respondent(s)

(TO GO BEFORE THREE HONBLE JUDGES)

WITH SLP(C) No. 17705/2011 (XI)

Date : 19-04-2018 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) Mr. S.R. Singh, Sr. Adv.
Mr. Mangal Prasad, Adv.
Mr. Ankur Yadav, Adv.
Ms. Sweta Yadav, Adv.
Mr. Bimal Roy Jad, AOR

Ms. Asha Gopalan Nair, AOR

For Respondent(s) Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Sudhir Nandrajog, Sr. Adv.
Mr. Abhay Kumar, AOR
Mr. Saurabh Mishra, Adv.

Mr. Praneet Pranav, Adv.
Ms. Kirti Dua, Adv.
Mr. A.K. Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No(s). 3062/2006:

The appeal is disposed of in terms of the signed non-reportable judgment.

Pending applications, if any, stand disposed of.

SLP(C) No. 17705/2011:

List on Wednesday, the 2nd May, 2018 in the miscellaneous list.

(R. NATARAJAN)
COURT MASTER (SH)

(RENU DIWAN)
ASST.REGISTRAR

(Signed non-reportable judgment is placed on the file)